

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 19<sup>th</sup> April, 2018

Time : 10.30 A.M.

| S.No                              | Case No   | Parties   | Counsel for parties   | Remarks |
|-----------------------------------|---|---|---|---------|
| <b>FOR DIRECTION</b>              |   |   |   |         |
| 1.                                | Original Application No. 107/2017(CZ)(THC) (W.P.No.5203/09)   | Purushottam Das Yadav & Ors.<br>Vs<br>State of M.P. & Ors.      | Mr. Aashish Trivedi, Adv. for Petitioner<br>Mr. Qasim Ali, Adv.   |         |
| <b>FOR COMPLETION OF PLEADING</b> |   |   |   |         |
| 2.                                | Original Application No. 105/2017(CZ)(THC) (W.P.No.1219/98)   | Nagrik Upphokta Margdarshan Manch<br>Vs<br>State of M.P. & Ors. | Mr. P.G.Najpande, Adv. for Petitioner<br>Mr. Qasim Ali, Adv.<br>Mr. Prabhat Kumar Yadav, Adv.<br>Mr. Balkrishna Dav, Adv. |         |
| 3.                                | Original Application No. 108/2017(CZ)(THC) (W.P.No.19193 /14) | Akhtar Dairy<br>Vs<br>State of M.P. & Ors.                      | Mr. Vasant Roland Daniel, Adv. for Petitioner<br>Mr. Qasim Ali, Adv.  |         |
| 4.                                | Original Application No. 109/2017(CZ)(THC) (W.P.No.19466 /14) | Amar Nath Yadav<br>Vs<br>State of M.P. & Ors.                   | Mr. Manoj Kumar Sharma, Adv. for Petitioner<br>Mr. Sachin K. Verma, Adv.<br>Mr. Qasim Ali, Adv.                           |         |
| 5.                                | Original Application No. 110/2017(CZ)(THC) (W.P.No.19470/14)  | Mahesh Ojha<br>Vs<br>State of M.P. & Ors.                       | Mr. Manoj Sharma, Adv.<br>Mr. Qasim Ali, Adv.   |         |
| 6.                                | Original Application No. 111/2017(CZ)(THC) (W.P.No.19581/14)  | Wahid Dairy Farm<br>Vs<br>State of M.P. & Ors.                  | Mr. A Usmani, Adv.  |         |
| 7.                                | Original Application No. 114/2017(CZ)(THC) (W.P.No.19588/14)  | Gulshan Dairy<br>Vs<br>State of M.P. & Ors.                     | Mr. Abhijit Bhowmik, Adv.<br>Mr. Qasim Ali, Adv.  |         |
| 8.                                | Original Application No. 117/2017(CZ)(THC) (W.P.No.19589/14)  | Munna Dairy<br>Vs<br>State of M.P. & Ors.                       | Mr. ABhijit Bhowmik, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. Qasim Ali, Adv.   |         |
| 9.                                | Original Application No. 118/2017(CZ) (W.P.No.19732/14)       | Vikram Singh Chouhan<br>Vs<br>State of M.P. & Ors.              | Mr. Manoj Sharma, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. Qasim Ali, Adv.  |         |
| 10.                               | Original Application No. 119/2017(CZ)(THC) (W.P.No.16481/15)  | Jagdev Singh Thakur<br>Vs<br>State of M.P. & Ors.               | Mr. Samdarshi Tiwari, Adv.<br>Ms. Parul Bhadoria, Adv.  |         |
| 11.                               | Original Application No. 120/2017(CZ)(THC) (W.P.No.3672/16)   | Hargovind Yadav<br>Vs<br>State of M.P. & Ors.                   | Mr. Samdarshi Tiwari, Adv.<br>Mr. Qasim Ali, Adv.   |         |

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| 12.                   | Original Application No. 121/2017(CZ)(THC) <b>(W.P.No.6687/16)</b>                         | Pawan Kumar Rajak Vs State of M.P. & Ors.  | Mr. Samdarshi Tiwari, Adv.<br>Mr. Qasim Ali, Adv.<br>Mr. Prabhat Kumar Yadav, Adv.<br>Mr. R.S. Yadav, Adv.<br>Mr. Rahul, Adv.<br>Mr. Aditya Upadhyay, Adv.                              |  |
| 13.                   | Original Application No. 122/2017(CZ)(THC) <b>(W.P.No.13787/16)</b>                        | Jabalpur Pashupalak Evam Dugdha Utpadak Kushan Mahasang Vs State of M.P. & Ors.  | Mr. Samdarshi Tiwari, Adv.<br>Mr. Qasim Ali, Adv.   |  |
| 14.                   | Original Application No. 125/2017(CZ)(THC) <b>(W.P.No.7870/17)</b>                         | Revakhand Dugdha Utpadak Margdarshak Manch Vs State of M.P. & Ors.   | Mr. A.M. Trivedi, Adv.<br>Mr. Pankaj Tiwari, Adv.<br>Mr. Qasim Ali, Adv.  |  |
| 15.                   | Original Application No. 126/2017(CZ)(THC) <b>(W.P.No.7920/17)</b>                         | Bujan Yadav Vs State of M.P. & Ors.  | Mr. Sanjay Dwivedi, Adv.<br>Mr. Qasim Ali, Adv.   |  |
| 16.                   | Review Application No. 07/2017(CZ) arising out of O.A.No.139/13(CZ) <b>(M.A.No.498/17)</b> | Collector, Jabalpur Vs Akhil Bhartiya Vidhyarthi Parishad<br>Akhil Bhartiya Vidyarthi Parishad & ors.<br>Vs Union of India & 47 ors. | Mr. Sachin K. Verma, Adv.   |  |
| 17.                   | Original Application No. 144/2015(CZ)  | Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.   | Mr. Dinesh Upadhyay, Adv.<br>Mr. Manish Trivedi, Adv.<br>Ms. Parul Bhadoria Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. Shrey Raj Saxena, Adv.   |  |
| 18.                   | Original Application No. 106/2015(CZ) <b>(M.A.No.1062/16)</b> <b>(M.A.No.1063/16)</b>      | Akash Ingle Vs. State of M.P. & 7 Ors.   | Mr. Rohit Sharma, Adv.<br>Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. OmShankarShrivastava, Adv.  |  |
| <b>FOR COMPLIANCE</b> |  |  |   |  |
| 19.                   | Original Application No. 84/2015(CZ)   | Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.  | Mr. Siddharth Singh, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. Vijay Choudhary, Adv.<br>Ms. Parul Bhadoria, Adv.<br>Mr. OmShankarShrivastav, Adv.  |  |
| 20.                   | Appeal No. 10/2016(CZ)   | Jaigopal Soni Vs. Union of India & 10 Ors.   | Mr. Jaigopal Soni, Appli. in person<br>Mr. Aamir Zafar, Adv.<br>Mr. Shantanoo Saxena, Adv.<br>Mr. Siddharth Chauhan, Adv.<br>Ms. Parul Bhadoria, Adv.<br>Mr. OmShankarShrivastava, Adv. |  |

**Note : No Hon'ble Members is posted in this bench. The Cases listed on 19-04-2018 shall be adjourned to 14-05-2018.**

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